

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. CA (CAA)-41(ND)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President


SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: Wadia Reality Pvt. Ltd.

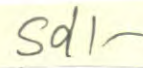
SECTION OF THE COMPANIES ACT: 230(1)

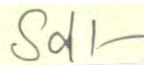
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	K Datta Puneet Singh Binbra Dhanyashree Debashree Verkat Poonia Prachi Johri	} Advocate	for Applicant	
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**ORDER**

Order reserved.

  
CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
25.4.2017